

by Speed Post

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2000/7623/A

From :- Smti K Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, ✓ Shri Chandan Das,
District and Sessions Judge,
Baksa, Mushalpur

Dated Guwahati the 20th December, 2018.

Sub. **Permission to avail the Winter Vacation along with Headquarters Leave.**


Ref:- Your letter No DJ/BAK/4047/2018/E Dated the 19th of December 2018

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the entire Winter Vacation w.e.f. 24.12.2018 to 31.12.2018 along with Station Leave permission, by your official car, at your own cost, w.e.f. the evening of 21.12.2018 (after court hours) till the morning of 02.01.2019, as prayed for. The Chief Judicial Magistrate, Baksa and in his absence the senior most Judicial Officer at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-49/2010/7624-1A, dated 20.12.18 
Copy forwarded for information to:

- 1 The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Chief Judicial Magistrate, Baksa.


JT. REGISTRAR (VIGILANCE)